

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1718
ANSWERED ON:07.03.2006
USE OF PETN EXPLOSIVES BY MILITANTS
Nikhil Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether PETN explosives recently seized from militants indicates that the militants in the country are frequently changing explosives, as reported in the Hindu dated January 27, 2006;
- (b) if so, the facts and the details thereof:
- (c) whether the Government has since contemplated any steps to counter such militants who are in possession of dangerous explosives; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) & (b): As per available information, on 24.1.2006, two Bangladeshis belonging to Harkat-ul-Jehad-al-Islami, which is linked to Jaish-e-Mohammad (JeM), were arrested and 1.42 kg. PETN was recovered from their possession. There have been some terrorist incidents in recent years involving use of PETN.
- (c) & (d): The State police forces and Central armed forces are sensitized about the changing modus operandi of terrorists and appropriate counter measures taken from time to time.